COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 203 OF 2016

Dated: 14th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Indian Wind Power Association (IWPA) Appellant(s)

Vs.

Eastern Power Distribution Co. of Andhra Pradesh

Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Parag Choudhary, Sr. Adv.

Counsel for the Respondent(s) : Ms. Prerna Singh for R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>01.02.2018.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd